

HIGH COURT OF KARNATAKA  
BENGALURU  
DATED: 12<sup>TH</sup> FEBRUARY 2018

**NOTIFICATION**

In exercise of the powers conferred under Section 5(2) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, and in supersession of the earlier circular dated 30.10.2017, Hon'ble The Chief Justice is pleased to constitute the Commercial Appellate Division headed by Hon'ble The Chief Justice Bench to deal with Commercial Appeals (COMAP) at Principal Bench, Bengaluru.

By Order of Hon'ble The Chief Justice,

Sd/-  
(P.N.Desai)  
Registrar (Judicial)